

of Women and Child Development is implementing a centrally sponsored Child Protection Services (CPS) Scheme (erstwhile Integrated Child Protection Scheme) for supporting the children in difficult circumstances. The primary responsibility of implementation of the scheme lies with the State Governments/UT Administrations. The scheme *inter-alia* provides for setting up of Child Care Institutions (CCIs) by the States/UTs either by themselves or in association with voluntary organisations. The scheme also provides for non-institutional care wherein support is extended for adoption, foster care and sponsorship. The scheme supports 24x7 outreach helpline service for children in distress. This service is available through a dedicated toll free number, 1098 which can be accessed by children in crisis or by adults on their behalf from any place in the geographical location of India. The details of CCIs alongwith the children residing in them under CPS scheme as informed by the States/UTs during the last three year (2016-2018) is as under:-

Year	No of beneficiaries in Institutional Care (Homes)	No of beneficiaries in open shelters	No of beneficiaries in Specialised Adoption Agencies
2016-17	77161	8422	3325
2017-18	65951	7098	3182
2018-19	64364	7317	3002

The Government is taking multipronged approach to curb the menace of Human Trafficking. For this purpose besides advisories to States/ UTs and sensitization of law enforcement agencies from time to time, recently the Government has approved a scheme for setting up/strengthening of Anti Human Trafficking Units (AHTUs) in all remaining districts of States/UTs at a total cost of ₹ 100 crore.

Students opting to study abroad

*202. SHRI VIJAY GOEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Ministry is aware that a large number of students are opting to study abroad;

(b) if so, the details of number of students who went abroad for higher studies in last three years;

(c) whether the Ministry has received any proposal or is in the process of capping number of students receiving education abroad; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. JAISHANKAR): (a) and (b) Yes Sir. As per the information received from Bureau of Immigration, the number of Indian students who departed India in the last three years is as follows:-

Year	No. of Students
2017	456453
2018	520065
2019	588723

(c) No Sir. Ministry has not received any such proposal.

(d) Does not arise.

Misuse of social media for hateful and divisive language

*203. SHRI B.K. HARIPRASAD: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that the use of hateful and divisive language has increased in the past four years;

(b) whether it is also a fact that the rise in use of social media by politicians has amplified this disturbing trend; and

(c) if so, the details of number of complaints lodged and action taken so far including action taken for misusing social media?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) Cyber space is a complex environment of people, software, hardware and services on the Internet. With a borderless cyberspace coupled with the possibility of instant communication and anonymity along with